

SUPREME COURT OF INDIA

C I R C U L A R

F.No.16/CDSA/2021/2

New Delhi,
February 19, 2021

Registry vide Circular F.No.16/CDSA/2021/1 dated January 11, 2021 (placed below) had requested all the Senior Advocates to upload their particulars in connection with creation of database on new e-filing module of Supreme Court of India, by accessing the link <https://anu.sci.gov.in/dscr> latest by January 31, 2021.

Acceding to a number of requests for granting more time to upload the information, it has been decided to extend the time for purpose of uploading information. Accordingly, requisite information can now be uploaded by Senior Advocates, upto **Saturday, March 27, 2021.**



[Pardeep Kumar Sharma]
Registrar

Committee for Designation of Senior Advocates

Copy to:-

- 1 The Acting Secretary, Supreme Court Bar Association with a request to place it on the Notice Board of SCBA.
- 2 The Secretary, Supreme Court Advocates-on-Record Association with a request to place it on the Notice Board of AoR Association.
- 3 Computer Cell (for uploading on website)
- 4 Registrar-General of all High Courts for information and necessary action.
- 5 All concerned.

SUPREME COURT OF INDIA

C I R C U L A R

F.No.16/CDSA/2021/1

New Delhi,

January 11, 2021

In order to have relevant particulars of the Senior Advocates so that they could be contacted virtually by creating unique account, it is proposed to create database of Senior Advocates on new e-filing module of Supreme Court of India.

All the Senior Advocates are accordingly requested to upload their particulars, including official e-mail ID and mobile number, by accessing the link <https://anu.sci.gov.in/dscr> (Designated Senior Counsel Registration), latest by January 31, 2021.

Instructions given overleaf may be followed to complete the process of uploading the data.

Sd/-

[Pardeep Kumar Sharma]
Registrar

Committee for Designation of Senior Advocates

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5. All concerned.

P.T.O.

INSTRUCTIONS:

1.	Open the link https://anu.sci.gov.in/dscr .
2.	Sign in by entering the mobile number and the e-mail id.
3.	Enter the OTP codes received on the mobile number and the e-mail id.
4.	Upload recent photograph, only in JPG or JPEG format. File name should be maximum of 40 characters, and the file size should not exceed 1 MB.
5.	Enter the information which is sought for in the form and click 'Submit' button. The next screen will show 'Registration Successful' and the details so entered.
6.	In case of any typographical error, the same may be corrected by login through the procedure enumerated at S. Nos. 1-3 above and by clicking the "EDIT" button. After carrying out the correction, click 'Submit' button and it will show 'Updated Registration Successful' and the revised details will reflect on the screen.
7.	Mr. Anshu Kumar Gupta (Mob. No. 95255 55516) may be contacted in case of any technical assistance, and Mr. Jatin (Mob. No. 9891577342) may be contacted, during working hours, in case any procedural guidance is required during the uploading process.